

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.

PUBLIC NOTICE

Applications for forty six (46) posts of Clerks **on the prescribed proforma, only**, are invited on adhoc basis, for a period of six months or till regular appointment is made, whichever is earlier, on consolidated salary of Rs.10300/- per month which is equal to the minimum of the pay band of the pay scale of Rs.10300-34800+3200 G.Pay, **uptill the evening of 20.10.2015.**

1. The application must be on the **prescribed form**, which shall be available on the websites www.ecourts.gov.in/ludhiana and www.ludhiana.gov.in (see: District and Sessions Judge in home page).
2. Application Forms should be **legibly filled up** and the forms which are wrongly filled up or are not on the prescribed form or incomplete or received late, shall be summarily rejected.
3. Application Form shall be filed up in **Capital letters** only.
4. The under-mentioned reservation roster will be observed, provided that where no candidate of reserved category is available, then appointment shall be made from general category:-

General	B.C.	SC (Mazbi)	SC (Others)	ESM (General)	ESM (SC)	Handicapped (reserved for blind & partial blind)	Total
26	5	4	5	3	2	1	46

- a) Number of vacancies and reservation in the posts is liable to be altered without any prior notice.
- b) Only Scheduled Castes/Backward Class/Ex-Serviceman/Physically handicapped of Punjab domicile are eligible for seeking benefit of reservation.

EDUCATIONAL QUALIFICATION FOR THE POST OF CLERK ON ADHOC BASIS:

The candidate should possess a degree of Bachelor of Arts or Bachelor of Science or equivalent thereto from a recognized University and he should have passed matriculation with Punjabi as one of the subjects. The candidate should also have proficiency in computers.

SELECTION CRITERIA

All the candidates, whose applications will be found correct after scrutiny will be called for computer proficiency test, followed by interview/interaction. Selection criteria as well as merit list shall be displayed on the notice board of this office. If any candidate has any objection, then he may represent, in this regard, within seven days. No objection will be entertained after the stipulated period.

AGE LIMIT

The candidate should be between 18 to 37 years of age as on 01.01.2015. The relaxation of age will be given to the candidates belonging to reserve category, as per instructions of the Hon'ble High Court as well as Punjab Government.

DATE OF TEST

The scheduled of test/interview, will be displayed on the notice board of the Court of undersigned as well as on the **websites**, stated above and will be got published in the newspaper Nawan Zamana, Jalandhar.

VENUE OF TEST

Office of the undersigned, (New Judicial Courts Complex, Ludhiana, backside District Administrative Complex (DC Office), Ludhiana)

NOTES

1. No separate TA/DA will be given to the candidates appearing for test/interview.
2. In case of any unavoidable exigency, the scheduled test/interview, will be postponed, without any prior notice. In that case, next date of test/interview shall be displayed on the notice board of the Court of undersigned as well as on the websites, stated above.
3. The offer of appointment is subject to verification of original certificates/testimonials at the time of interview and completeness of other formalities otherwise the candidature shall be rejected.

Dated: -Sd-
District and Sessions Judge,
Ludhiana.

Endst. No. 4165/G Dated, Ludhiana the 03 October, 2015.

A copy is forwarded to:-

1. All the District & Sessions Judges in the State of Punjab with request to obtain and send the applications alongwith service record of retrenched/surplus Clerks if any, who are willing to opt the appointment under the aforesaid conditions, to this office on or before the date fixed.
2. All the Judicial Officers, Sessions Division, Ludhiana to display the notice on the Notice Boards of their Courts and to send compliance report.
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. Daftri of this office with the directions to display this notice on the Notice Board of this court and report.
5. The Editor, Nawan Zamana, Jalandhar with the request to publish the above mentioned notice and send the copy of newspaper alongwith bill, to this office at the earliest.
6. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana alongwith Form of notification of vacancies with the request to send applications of eligible candidates with list.
7. The District Informatics Officer, NIC, Ludhiana (through the Deputy Commissioner, Ludhiana), with the request to get this public notice and prescribed form displayed on the website www.ludhiana.gov.in. He is further required to remove all the previous recruitment notice which has already been displayed on the website www.ludhiana.gov.in.
8. The concerned official of this office with the directions to upload the above public notice alongwith requisite proforma on the website of www.ecourts.gov.in/ludhiana.

Dated: -Sd-
District and Sessions Judge,
Ludhiana.

